

the students are from non-Hindi speaking areas.

Prizes worth Rs. 29,000/- were announced for original work in Hindi as well as translations into Hindi from other languages. These prizes are open to persons both from Hindi and non-Hindi speaking areas.

A scheme for opening Hindi Shiksha Centres in four of the non-Hindi speaking States viz., Orissa, Assam, Bengal and Maharashtra, is being prepared and is to be put into operation in the current budget year.

Financial assistance amounting to Rs. 75,000/- was also given this year to Associations engaged in Hindi Prachar.

#### TRANSFER OF PRE-PARTITION PENSIONS

**1259. Dr. Ram Subhag Singh:** Will the Minister of Rehabilitation be pleased to state whether the transfer of pre-Partition pensions from Pakistan to India and vice versa are still regulated under the terms of the Inter-Dominion Agreement of April, 1949?

**The Minister of Rehabilitation (Shri A. P. Jain):** Yes.

#### HOUSE-TAX IN MANIPUR

**1260 Shri Bishang Keishing:** Will the Minister of States be pleased to state:

(a) the total number of villages and house-holders in the hills of Manipur and the total amount of money realised therefrom annually as house tax;

(b) the latest number of Khullakpas, Wingthons and Gaoburas who were awarded red blankets for having not less than thirty tax-paying houses in their villages; and

(c) the number of disputes or cases settled and pending in courts in connection with the awards of the red blankets since 1949?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (c). The required information is being collected and will be laid on the Table of the House, when received.

#### SURRENDER OF UNLICENSED GUNS

**1261. Shri Biren Dutt:** (a) Will the Minister of States be pleased to state whether Government of Tripura issued any order for surrendering all unlicensed guns of all types and asked all owners of such guns to get them licensed duly?

(b) If so, how many guns have been surrendered?

(c) How many guns have been seized by Government?

(d) How many licences have been issued to the people who had surrendered arms?

(e) How many applications have been received by the Government of Tripura for the issuing of licenses for guns?

(f) Do Government consider it necessary to issue more guns to the peasants in view of the fact that wild animals destroy large part of their crops when unprotected?

(g) Are Government giving any compensation to the owners of the guns which are seized and not re-issued?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes; an order was issued on the 19th March 1951.

(b) No unlicensed gun has been surrendered.

(c) The information is being collected and will be laid on the Table of the House when received.

(d) The question does not arise in view of reply to part (b).

(e) The information is being collected and will be laid on the Table of the House.

(f) Licences will be issued in deserving cases.

(g) The question of compensation does not arise.

#### SANGEETA NATAKA AKADAMI

**1262. Shri Kelappan:** Will the Minister of Education be pleased to state:

(a) where the Sangeeta Nataka Akadami is located; and

(b) where it is proposed to locate the Sahitya Akadami and the Academy of Arts?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) It is located in New Delhi.

(b) The constitution of the Sahitya Akadami and the draft constitution for the Academy of Art provide that their headquarters be located at New Delhi.